

**Acquisition of Villages by Singrauli  
Coal Mines**

[Translation]

\*403. SHRI MOTILAL SINGH : Will the Minister of ENERGY be pleased to state :

(a) the number of villages acquired under the Northern Coalfields Limited, Singrauli Coal Mines;

(b) the number of such villages where displaced people have not so far been paid the compensation and the rate of compensation which is to be paid;

(c) whether it has been made compulsory to provide employment to one person and one residential plot to each such family; and

(d) if so, the number of displaced families of Jayant, Amlori, Nigahi and Duddichua which have been given residential plots and jobs?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIEF) : (a) So far Northern Coalfields Ltd. has acquired lands in 62 villages.

(b) Nowhere affected people have been displaced without payment of compensation and solatium as admissible under the law. Compensation is paid at the rates approved by the District Administration. In the case of Madhya Pradesh, the rate is Rs. 9124 per acre plus a solatium of 30%. For delayed payments, interest is paid @ 9% for the first year and 15% for each subsequent year.

(c) It has not been made compulsory to provide employment to one person in each family of oustees. However, preference is given in employment to land oustees whose land measuring 1.50 acres or more has been acquired. In case of SC and ST families, this limit has been kept at 0.50 acre only. A residential plot of the size of 60' x 40' is offered to each evictee family where the house has also been acquired.

(d) Jobs were given in the four projects to the extent indicated below :

(i) Jayant	390
(ii) Amlori	332

(iii) Nigahi 175

(iv) Duddichua 186

[English]

**Increase in Refining Capacity**

\*404. SHRI C. JANGA REDDY :  
DR. A.K. PATEL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the cost of imported petroleum products is more than the crude oil;

(b) if so, the steps proposed for increasing the existing refining capacity;

(c) whether due to delay in implementation of Karnal and Mangalore refinery projects, the refining capacity of 9 million tonnes, which was earlier expected to be realised by the end of the current Plan period will now be available only in the Eighth Plan;

(d) if so, the details in this regard and the resulting imports situation; and

(e) when these two refineries would start commercial production ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) to (e). The cost of refined petroleum products, whether imported or indigenous, are generally higher than the cost of crude oil. The cost of products alone is not the criterion for setting up refining capacity.

The Karnal Refinery is expected to be commissioned in 1992-93. The Mangalore Refinery, on which the investment decision is yet to be taken is planned for completion by the end of the Eighth Plan.

Taking into account the current expansion programmes in various refineries, the import of petroleum products by the end of the Seventh Plan is currently estimated to be of the order of 7.5 million tonnes.

**Setting up of Experimental Solar Thermal Power Stations**

\*405. SHRI MANIK REDDY :  
SHRI SUBHASH YADAV :

Will the Minister of ENERGY be pleased to state :

(a) the efforts so far made by Government for setting up experimental solar thermal power stations of 10 to 20 MW;

(b) if so, the names of the States where such plants are likely to be set up; and

(c) the financial implication in this regard ?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) In order to set up Solar Thermal Power Stations in the MW range, various technology options have been studied. A design and project for setting up a 30 MW Solar Thermal Power Plant has already been prepared.

(b) State Governments of Punjab, Rajasthan, Gujarat and Haryana have already shown interest in setting up such 30 MW power plants. In addition other states could also have such plants.

(c) As per the project report the financial requirement for setting up such 30 MW Solar Power plants would be about Rs. 95-100 crores per plant for the first plants and would go down subsequently as more plants are built. Further there would be no recurring fuel costs and the power station could be set up within two years.

#### Construction of Twin-Tower in Laxmi Nagar, Delhi

4100. SHRI VIJAY KUMAR YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) when the foundation stone was laid for construction of Twin-Tower in Laxmi Nagar, Delhi-92; .

(b) whether the construction work has been suspended;

(c) if so, the reasons therefor;

(d) when the construction work is likely to start and how soon it will be completed;

(e) whether the work will be carried out under the Public Enterprises Services Association which was given charge for getting the project completed; and

(f) if not, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : (a) to (e). Work on the construction of Twin-Tower Project in Laxmi Nagar was started in February, 1985. The work was temporarily suspended due to the dissolution of Public Enterprises Services Association which was implementing the project. It is proposed to restart the construction immediately and the work is expected to be completed in three years.

(f) No Sir.

#### Sick Small Scale Industries in Orissa

4101. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that out of 2978 small scale industries in Orissa having credit of huge amount with the State Bank of India, 294 units have been declared sick and 786 others are on the way of sickness;

(b) the factual details thereof;

(c) whether Union Government have sought any report in this regard from the State Government of Orissa;

(d) if so, the details thereof; and

(e) the remedial measures taken or proposed to be taken to improve the position of small scale industries in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). According to the information received from the Directorate of Industries, Government of Orissa, as at the end of December, 1987, 75417 SSI units including village and cottage industries in Orissa were financed by the State Bank of India, with total advances outstanding of Rs. 7860 lakhs. Out of this, 291 units were declared sick by SBI excluding those against which suits were filed.

(c) and (d). The Reserve Bank of India has set up on the advice of the Government of India, State Level Inter Institutional Committees (SLIICs) in all States under the Chairmanship of Secretary, Industries Department of the concerned State Government and the local Officer-in-Charge of the Bank's Rural Planning and Credit Department